

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 667 of 2004

MA 668 of 2004

(OA 718 of 1996)

Date of order : 18.11.04

Present : Hon'ble Mr.M.K.Gupta, Judicial Member

Hon'ble Mr.N.D.Dayal, Administrative Member

G.S.MAJUMDAR

VS

UNION OF INDIA & ORS.

For the applicant : Mr.S.K.Mondal, counsel

For the respondents : Mr.P.K.Arora, counsel

O R D E R

M.K.Gupta, J.M.

MA 667/2004 is filed seeking restoration of the OA which was dismissed for default on 19.5.04. MA 668/2004 has been filed seeking condonation of delay in approaching this Tribunal for restoration of the said OA.

2. In view of the contents of the MAs, the order dated 19.5.04 dismissing the OA for default is recalled. Delay is condoned. The OA is restored to its original file and number. Let the OA be listed for hearing on 1.12.2004.

3. Both the MAs stand allowed.

MEMBER(A)

in

MEMBER(J)

(a) Name of the "Applicant" .....  
(b) Name of the "Respondent" .....  
(c) Dt. of filing of the application .....  
(d) No. of party .....  
(e) Copying fee charged .....  
urgent or ordinary .....  
(f) Dt. of preparation of copy .....  
(g) Dt. of delivery of the copy .....  
to the applicant .....  
28/11/2004